

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/51/230/HDB/2017
NAME OF THE COMPANY	Batwada Infrastructure Private Limited
NAME OF THE PETITIONER(S)	Tatwam Trade Link Private Limited
NAME OF THE RESPONDENT(S)	Batwada Infrastructure Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. SARAVANA KUMAR	Practising Company Lawyer	Saravana101r@gmail.com 9949314229	B.V. Saravana Kumar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri B.V. Sarvana Kumar, Ld. Counsel for the Applicant.

IT Report is awaited. Post the case for final hearing on 09.03.2018.

Member (T)

binnu

Membr (J)